

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 21/01/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Mukesh K. Giri, Adv.

For Respondent(s)

Mr. Devendra Jha, Adv.

Mr. Nitin Kumar Thakur, Adv.

Mr. P. N. Puri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Certificate of service in respect of respondent No.1 -
State is awaited from the High Court.

Issue reminder.

List again on 10.3.2015.

(SURAJIT DEY)
Registrar